

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.276/04

Tuesday this the 4 th day of July, 2006.

CORAM:

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

N.S.Balakrishna Pillai, Postman,
Omallur P.O., Pin – 689 647 residing at
Nedumpurath House,
Thannithodu P.O., Pathanamthitta. Applicant

(By Advocate Shri P.C.Sebastian)
Vs.

1. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
2. The Superintendent of Post Offices,
Pathanamthitta Division, Pathanamthitta.
3. The Director General of Posts,
Department of Posts,
Dak Bhavan, New Delhi.
4. The Union of India, represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts, New Delhi. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

The application having been heard on 4.7.2006
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up before the Bench, learned counsel for the applicant submitted that he is not pressing this O.A. and the same may be closed. Hence, the O.A. is closed. No costs.

Dated the 4th July, 2006.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


K.B.S.RAJAN
JUDICIAL MEMBER